

**MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.)

Shri S.J. Mukhopadhaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

GYANESHWAR KUMAR SINGH, Jt. Secy.

NOTICE

To avoid the rush in the Tribunal due to the present situation, it is notified that all Company Appeals Competition Appeals, Contempt Petitions and Review Applications, which are likely to be listed between 17.03.2020 to 31.03.2020 will be taken up after 17.04.2020. Urgent fresh matters and pending Company Appeals, Competition Appeals, Review Applications, Contempt Petitions and Insolvency matters be mentioned before Hon'ble acting Chairperson. The Insolvency matters fixed between 17.03.2020 to 31.03.2020 may be taken up but the Bench will rise at 01:00 PM on each day during the said period. Filing will be accepted up to 01:00 PM and the office will be closed at 02:00 PM.

NATIONAL COMPANY LAW APPELLATE TRIBUNAL**2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI****DAILY CAUSE LIST DATED 16.03.2020 (MONDAY)****COURT IV****10:30 AM**

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1131 of 2020 in Comp. App. (AT) (Ins) No. 918-919 of 2019	First Global Finance Pvt Ltd. Vs. IVRCL Ltd.	Pushkar Sood	Rajiv Kapur-R2 Nirav Shah-RP

For Admission (After Notice)

2.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P) Ltd. & Ors. Vs. Yashdeep Trexim Pvt. Ltd. & Ors. With	Satish Kumar Mishra	Manju Aggarwal-R1
3.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamlapath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt. Ltd. & Ors.	C.S. Chauhan	Atul-R1
4.	Comp. App (AT) (Ins) No. 1363 of 2019	Aashish Nevatia Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Neeha Nagpal	P.K. Mullick-R1 Soma Mullick-R2
5.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
6.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
7.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee

For Hearing

8.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
9.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
10.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal

Note: The Court will not sit after 01:00 PM**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar